SHRI JAYANT CHAUDHARY: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now, Shrimati Shanta Chhetri to move for leave to introduce the Sarva Dharma Temple Bill, 2022.

The Sarva Dharma Temple Bill, 2022

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I move for leave to introduce a Bill to provide for the erection and management of a temple of all religions under one roof to perpetuate the ideals of the Constitution of India which establishes India as a secular State and for the purpose of creating awareness, tolerance towards, and honour, respect, preservation, growth and spread of spiritual knowledge of all religions and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI SHANTA CHHETRI: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The Maa Mamata (Orphan's welfare) Scheme Bill, 2022. Shrimati Shanta Chhetri to move for leave to introduce the Maa Mamata (Orphan's welfare) Scheme Bill, 2022. Shrimati Shanta Chhetri.

The Maa Mamata (Orphan's Welfare) Scheme Bill, 2022

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I move for leave to introduce a Bill to provide for social security to orphan children, to ensure proper upbringing of the orphan child, to ensure a bright future for the child and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI SHANTA CHHETRI: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The Gorkha Sculptors, Artists and Artisans of Darjeeling Hills Welfare Bill, 2022. Shrimati Shanta Chhetri to move for leave to introduce the Gorkha Sculptors, Artists and Artisans of Darjeeling Hills Welfare Bill, 2022. Shrimati Shanta Chhetri.